

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P.(IB)-4584(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.02.2021**

NAME OF THE PARTIES: S.K Road Carriers

V/s

MEP Infrastructure Developers Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Gautam Badani, counsel for the petitioner is present and submits that the respondent has paid 50% of the claim amount and there is a possibility of complete settlement within one month. None appeared for the respondent.

List this matter on 06.04.2021 for reporting settlement.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)